

To,

The Secretary DLSA, Deoghar, Dist-Deoghar

Subject:-Regarding the payment of Honorarium i.e. Rs.

5000/- per month for working as **Remand advocate** in the Court of the 2nd and 3rd Assistant session Judge Deoghar.

Sri,

I am submitting here with the Bill for working as **Remand Advocate** in the above mentioned Courts for the month of **January 2018**.

Chandra Kishor Roy
Your faithfully 3/2/18

Chandra Kishor Roy S/o Sri Bimbadhar Pd. Roy

Remand Advocate,

Advocate Code No. 55

Moble No. 9431943596

Seen
Secretary, DLSA
03/02/18
Paid & Cancelled
Secretary
DLSA

DATED:- 03.02.2018

THE SECRETARY,
DALSA,
DEOGHAR.

SUBJECT : REMUNERATION MONEY FOR THE APPOINTMENT AND
WORK DONE AS A REMAND ADVOCATE.

RESPECTED SIR,

AS VIDE ORDER DATED 16/08/2017 SUBAL MAHTO S/O
MAHRU MAHTO HAVE BEEN APPOINTED AS REMAND ADVOCATE IN THE
COURT OF DISTRICT ADDITIONAL SESSION JUDGE NO. IV AT DEOGHAR
AND OF DISTRICT ADDITIONAL SESSION JUDGE NO. V AT DEOGHAR. I
AM WORKING AS A REMAND ADVOCATE FROM THE APPOINTMENT. I AM
SUBMITTING THE CERTIFICATE AND BILL FOR THE MONTH OF
JANUARY, 2018

JANUARY, 2018 - 5000/-

I THEREFORE REQUEST YOU KINDLY GRANT
PERMISSION TO RELEASE MY REMUNERATION
AMOUNT AS PER RULES OF NALSA.

*with
copy*

THANKING YOU,

YOURS FAITHFULLY,

Subal Mahto
03.02.2018

SUBAL MAHTO
REMAND ADVOCATE
ADVOCATE CODE NO. 494
MOB. NO. 9431782129

Done
Secretary DLSA,
03/02/18

Paid & Cancelled
Secretary
DLSA

सेवा में,

श्रीमान् सचिव महोदय,

जिला विधिक सेवा प्राधिकार, देवघर।

विषय :- जनवरी-2018 का रिमाण्ड लॉयर का मानदेय बिल 5000/-
(पांच हजार) रूपये का भुगतान करने के संबंध में।

महाशय,

सविनय निवेदन है कि मैं, फाल्गुनी मरीक Remand Advocate, D.L.S.A.,
Deoghar हूँ। मेरा जनवरी 2018 माह का Remand Work का बिल-5000/- (पांच
हजार) रूपये बकाया है, जिसे भुगतान करने की कृपा करेंगे।

इसके लिए मैं श्रीमान् का सदा आभारी रहूंगा।

विश्वासभाजन

Falguni Meirik

(फाल्गुनी मरीक)

रिमाण्ड एडवोकेट,

डालसा, देवघर

मो0 नं0-9431949719

2/2/2018

Seen
Secretary, DLSA
02/2/18

Paid & Cancelled
Secretary
DLSA

To,

The Secretary

DLSA, Deoghar

**Subject :- Regarding disbursement of monthly bill for
January 2018.**

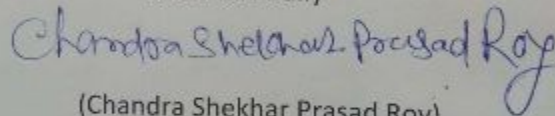
Respected Sir,

Very humbly begs to state that I **Chandra Shekhar Prasad Roy** being Remand lawyer of the court of **A.C.J.M. and Sri S. Birua Judicial Magistrate Deoghar** I'm submitting my January bill 2018.

Kindly be disbursed my monthly bill amount Rs. **5000/-** for the month of January 2018.

Thanking you,

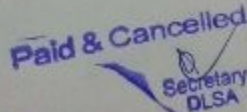
Yours faithfully

Seen
Secretary DLSA
07/02/18


(Chandra Shekhar Prasad Roy)

Remand Lawyer

Mob. No. 9835570751

Paid & Cancelled

Secretary
DLSA

To,

The Secretary D.L.S.A

Deoghar

**Subject :- Release the Honorarium Amount Rs. 5000/- for
January 2018.**

Sir,

I **Ranjit Kr. Deo**, advocate Civil Court Deoghar. I have been appointed as Remand Lawyer of the court of S.D.J.M. Deoghar and also in the Court of Juvenile Justice board Deoghar. I have submitting the report of the month January 2018 also pray for release the Honorarium amount for the month of January 2018 of Rs. 5000/-

Your's faithfully

Ranjit K. Deo
Remand Lawyer
2.2.18

Seen

*Secretary, DLSA
02/2/18*

Paid & Cancelled
Secretary
DLSA

The Secretary

D.L.S.A. Deoghar

Sub- Regarding of Honorarium Remand Advocate from the month of
January 2018

Sir,

With respect I beg to say that I Suprakash Sinha son of Late Ravishankar Sinha Has been working as remand Advocate as for direction of the Fundable District And Session Judge Deoghar through D.L.S.A . Deoghar . I am diputed under Judicial magestrat Sri A.B. Ming JM 1 class Deoghar with ref.. to office order 44 Dated 04.01.2018.

Sir I am carring out my duty with honesty .

There for please me kindly look into the above matter stasted above and consider my honorarium of Rs. 5000/for the month of January 2018.

Thanking you

Your fathfully

Suprakash Sinha

(Suprakash Sinha)

Annexur Atech

Remind Advocate

Deoghar

Mob - 7050757012

Seen
Secretary, DLSA
03-2-18

Paid & Cancelled

Secretary
DLSA

DATED - 03/02/18

TO,
THE SECRETARY,
DLSA,
DEOGHAR.

SUBJECT - REMUNERATION MONEY FOR THE APPOINTMENT AND WORK DONE AS A
REMAND ADVOCATE

RESPECTED SIR,

AS WIDE ORDER DATED 16/08/17 I ARPANA MISHRA D/O SUDHIR KUMAR MISHRA
HAVE BEEN APPOINTED AS A REMAND ADVOCATE IN THE COURT OF Smt. ANAMIKA KISKU JM 1st CLASS
AT DEOGHAR. I AM WORKING AS A REMAND ADVOCATE FROM THE APPOINTMENT. I AM SUBMITTING
THE CERTIFICATE AND BILL FOR THE MONTH OF JANUARY - 2018.

JANUARY, 2018 - 5000/-

I THEREFORE REQUEST YOU KINDLY GRANT
PERMISSION TO RELEASE MY REMUNERATION
AMOUNT AS PER RULES OF NALSA.

THANKING YOU,

YOURS FAITHFULLY,

Arpana Mishra

ARPANA MISHRA

REMAND ADVOCATE.

03.02.18.

*Recd
Secretary, DLSA
03/02/18*

Paid & Cancelled
Secretary
DLSA

सेवा में,

श्रीमान् सचिव महोदय,

देवघर जिला विधिक सेवा प्राधिकारी, देवघर।

विषय :- रिमांड अधिवक्ता के रूप में प्रधान जिला एवं सत्र न्यायाधीश व ए० डी० नं०-1 में किये गये कार्य के लिए मानदेय भुगतान के संबंध में।

महोदय,

निवेदन पूर्वक आग्रह है कि आपके कार्यालय के पत्रांक नं० 44/18 दिनांक 04.01.2018 द्वारा मुझे उक्त न्यायालय में रिमांड अधिवक्ता के रूप में नामित किया गया है मैं जनवरी 2018 से ही कार्य कर रहा हूँ। कृपया 5000/- रु० मानदेय विपत्र का भुगतान करने की कृपा की जाय। इसके साथ मैं दोनों न्यायालय से रिमांड किये गये कार्यों का स्टैटमेंट में संलग्न कर रहा हूँ।

अतः श्रीमान् से निवेदन है कि उचित निर्णय लेने की कृपा की जाय।

आपका विश्वासी

Chakra-dhar Singh

3-7-2018

(चक्रधर सिंह)

रिमांड अधिवक्ता,

सिविल कोर्ट, देवघर।

फोन नं० 9491553230

Seen
Secretary DLSA
03/01/18

Paid & Cancelled
Secretary
DLSA

सेवा में,

श्रीमान् सचिव महोदय,

देवघर जिला विधिक सेवा प्राधिकारी, देवघर।

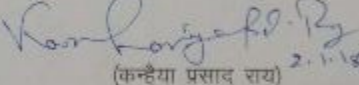
विषय :- रिमांड अधिवक्ता के रूप में श्रीमान् अभिषेक प्रसाद न्यायिक दण्डाधिकारी, प्रथम श्रेणी देवघर में किये गये कार्य के लिए मानदेय भुगतान के संबंध में।

महोदय,


निवेदन पूर्वक आग्रह है कि आपके कार्यालय के पत्रांक नं० 44/18 दिनांक 04.01.2018 द्वारा मुझे उक्त न्यायालय में रिमांड अधिवक्ता के रूप में नामित किया गया है मैं 5 जनवरी 2018 से ही कार्य कर रहा हूँ। कृपया 5000/- रु० प्रति माह की दर से मानदेय विपत्र का भुगतान करने की कृपा की जाय। इसके साथ मैं न्यायालय से रिमांड किये गये कार्य का स्टैटमेंट संलग्न कर रहा हूँ।

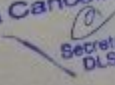
अतः श्रीमान् से निवेदन है कि उचित निर्णय लेने की कृपा की जाय।

आपका विश्वासी


(कन्हैया प्रसाद राय) 2.1.18

रिमांड अधिवक्ता,
सिविल कोर्ट, देवघर।

Secy

Secretary, DLSA
02/01/18

Paid & Cancelled

Secretary
DLSA

To:

The Secretary
D.L.S.A., Douglas

Subj: Requesting the Information of Bureau Accounts
from the month of January, 2018

Sir,

With the respect I would like to inform you that, I have
S/O Late Vikram Das Prasad, has been selected as one of the
Regional Accounts under the direction of DALSIA, New Delhi,
received through letter no. 244182/1829, D.O. No. 244182/1829
dated 04.01.2018, as an office order of DALSIA on 04.01.2018. I am
carrying out the duties of S/O Late Vikram Das Prasad as per
correspondence letter dated 04.01.2018.

As I request you to kindly look into the matter
and make the arrangements of Rs. 5000/- per month available
as per the available.

Handwritten signature
24/01/2018

Yours faithfully,
Handwritten signature
Regional Accounts D.L.S.A.,
Douglas,
Dist. No. 99522/9922

Encl: 01 - Account of
from 01.01.2018

PAID & CONFIRMED
24/01/2018

सेवा में,

श्रीमान् सचिव महोदय,
जिला विधि प्राधिकार, देवघर।

विषय :- मासिक रिपोर्ट जमा करने के संबंध में।

महाशय,

सविनय निवेदन हे कि मैं रिमाण्ड अधिवक्ता श्री राजकुमार भगत, मधुपुर, अनुमंडल न्यायिक दण्डाधिकार के न्यायालय में रिमाण्ड अधिवक्ता के रूप में कार्य किया हूँ, जिसका पूर्ण विवरण इसके साथ समर्पित कर रहा हूँ। माह जनवरी 2018 का रिमाण्ड रिपोर्ट।

अतः श्रीमान् हुजूर बहादूर से मैं प्रार्थना करता हूँ कि मेरे द्वारा दाखिल इन रिपोर्टों के अपने स्तर से स्वीकार करते हुए इसे स्वीकृत प्रदान करने की कृपा की जाय।

श्रीमान् का विश्वासभाजन
श्री राजकुमार भगत का
हउ और तिथि

Raj Kumar Bhagat
M
04/01/18

*13/1/18
Copy Copy*

Seen
Secretary, DLSA
Deoghar

Paid & Cancelled
Secretary
DLSA

सेवा में

श्रीमान् सचिव महोदय

जिला विधिक प्राधिकारदेवण

निवेदन :- जनवरी माह का बैंक मानदेय अग्रगत हेतु आवेदन।

महोदय,

निवेदन पूर्वक कना है मैं - पणम कुमार
सिन्हा मयुपुट सेलवे न्यायिक दण्डाधिकारी के पदों
पुर्न रिमांड अधिवक्ता नियुक्त किया गया है।

अतः श्रीमान् से श्रीमान् से नये
निवेदन हेतु पुर्न जनवरी माह का
मानदेय अग्रगत करने की कृपा की
जाय।

Withdral
Soft Copy

Sheela
Secretary DLSA
Deoghar

आपका दिखवासा
- पणम कुमार सिन्हा
रिमांड अधिवक्ता
मयुपुट
M-9204247539

संलग्न :-
1. जनवरी माह के रिमांड
विषय नये अधिवक्ता के आदेश।

Paid & Cancelled
Secretary DLSA

To,
The Secretary
DLSA, Deoghar.

Subject:- Regarding disbursement of monthly bill for January 2018.

Respected Sir,

Very humbly begs to state that I Binod Kumar Sinha
being Remand Lawyer of the court of Sri N. Kumar, J M Madhupur
I'm submitting my January bill 2018.

Kindly be disbursed my monthly bill amount for the month of
January 2018. ^{Rs 3000/-}

Thanking You,

Yours faithfully,

Binod Kumar Sinha

(Binod Kumar Sinha)
Remand Lawyer
7209407489

Vice
Secretary, DLSA
15/01/18

Paid & Cancelled
Secretary
DLSA

सेवा में श्रीमान् सचिव महोदय
जिला विधिक सेवा प्राधिकार देवर
जिला देवर

विषय - जनवरी माह के मासिक जुगलान के सम्बन्ध में आवेदन।

महोदय

सुन्दर निवेदन है कि मैं विनय कुमार सिन्हा

मधुका श्री गोविन्द गोविन्द - आभिक
दस्तावेज श्री मधुका में रिमांड आविबतता
के रूप में निम्नलिखित किया गया है।

कि श्रीमान् के निवेदन है
कि मुझे जनवरी माह के मासिक जुगलान
जुगलान करने की सुपा है।

copy

सलोन
जनवरी माह में
RMS - लिए गए
प्रतिष्ठानों की सूची।
र

Seen
Secretary, DLSA
03/01/18

आपका दिनांक
विनय कुमार सिन्हा
RMS आविबतता
मधुका
नं. जं-8092543549

Paid & Cancelled
Secretary DLSA

To,

The Secretary
D.L.S.A., Deoghar.

Sub: - Regarding the honorarium of Remand Advocate
from the month of January, 2018.

Sir,

With the respect I want to say that I, **Lalit Kumar, S/o Baijnath Shaw**, has been selected as one the Remand Advocate as per the directions of **NALSA**, New Delhi, received through letter no. **JHALSA/1625**, Dated **03.06.2017** produced in an office order of **DALSA** on **04.01.2018**. I am carrying out my duties faithfully and I had not received my honorarium form January, 2018.

So, I request you to kindly look into this matter and make my honorarium of Rs. 3000/- per month available as early as possible.

Lalit Kumar
Yours faithfully

Remand advocate D.L.S.A.,
Madhupur, Deoghar.
Mob. No. 8092510127

Enclosure : (Annexure)
Date:- 03.02.2018.

Seen
Secretary DLSA
03/02/18
Paid & Cancelled
Secretary
DLSA

To,

The Secretary
District Legal Services authority
Deoghar

It is submitted that In view of JHALSA Letter No.481 dated 08/05/2013, I have been deputed at front office of DLSA, Deoghar as a Retainer since June 2013.

As per National Legal Services Authority (Free and competent Legal services) Regulations, 2010 and Notification No.L/61/10/NALSA monthly remuneration of Retainers is Rs.5,000/- per month.

I submit the bill of my remuneration as follows:-

1. January 2018	5,000.00
Total	<u>5,000.00</u>

So, it is requested that please issue necessary direction for payment of my above mentioned bill amount for which I shall be ever thankful to you.

With Regards,

Submitted

Sanjay Kumar Mishra
Sanjay Kumar Mishra
Retainer

Seen
Secretary, DLSA
05-02-18

Paid & Cancelled
Secretary
DLSA

To,

The Secretary
District Legal Services authority
Deoghar

It is submitted that In view of JHALSA Letter No.481 dated 08/05/2013, I have been deputed at front office of DLSA, Deoghar as a Retainer since June 2013.

As per National Legal Services Authority (Free and competent Legal services) Regulations, 2010 and Notification No.L/61/10/NALSA monthly remuneration of Retainers is Rs.5,000/- per month.

I submit the bill of my remuneration as follows:-

1. January 2018	5,000.00
Total	5,000.00

So, it is requested that please issue necessary direction for payment of my above mentioned bill amount for which I shall be ever thankful to you.

With Regards.

Submitted

Hilanjani Ganguli
Hilanjani Ganguli
Retainer

Seen
[Signature]
Secretary DLSA
05-02-18

Paid & Cancelled

[Signature]
Secretary
DLSA

सेवा में,
श्रीमान् सचिव महोदय,
जिला विधिक सेवा प्राधिकार
न्याय सदन
देवघर कोर्ट परिसर
देवघर

With
Copy

विषय : जनवरी 2018 माह का मानदेय के संबंध में ।
दिनांक : 3.02.2018

महोदय,
निवेदन पूर्वक आपका ध्यान उपरोक्त विषयक
आकृष्ट करते हुए कहना चाहता हूँ कि जनवरी 2018
में मैंने 10 दिन कार्य किया, जिसका मानदेय
रु० 4,000/- हुआ ।

अतः आपसे किन्तु अनुरोध करता हूँ कि
मानदेय का उपरोक्त 4,000/- रु० देने की
कृपा करेंगे ।

आपका विश्वासि,

— वन्दे शैलवर यादव
पीएलवी

डालसा फ्रंट कार्यालय
डालसा, देवघर

Secretary, DLSA
03/02/18

Paid & Cancelled
Secretary
DLSA

सेवा में
श्रीमान सचिव महोदय
जिला विधिक सेवा प्राधिकार
देवरवा

विषय - माह जनवरी 2018 का -
मानदेय के संबंध में।

महाराज -

सविनय निवेदन है कि
मैं प्रभाकर प्रभाकर व मा. फ्रॉन्ट ऑफिस
P.L.V है। कार्यलय में निम्न
प्रकार का काम किया है :-

दिनांक 4/01/2018, 5/01/2018, 19/01/18
20/01/18 और 25/01/2018 तक पाँच -
दिन काय किया है।

$5 \times 400 = 2000/-$ रूपया।

आ. श्रीमान से निवेदन

है कि मुझे पाँच दिनों का मानदेय
2000/- रूपया देने की कृपा के।

धन्य

Secretary DLSA
03/01/18

Paid & Cancelled
Secretary
DLSA

आपका विश्वनाथ
प्रभाकर 40 व मा.
फ्रॉन्ट ऑफिस P.L.V Deogarh
9934522931

सेवा में

श्री माण सावित्र गठोदय

जिला विधिक सेवा प्राधिकरण, देवदार

विषय:- मानदेय मुगतक के समबन्ध में।

महोदय,

उपरोक्त विषयक सम्बन्ध में कलम है कि नियोजित लिखाल केदार शर्मा सापोरि में एक लण्डरिंग का संचालन श्री माण के जोदेशानुसार माह के प्रत्येक बुधवार एवं सोमवार को कर रहा है। माह जनवरी 2018 में दिनांक - 04/01/18, 06/01/18, 11/01/18, 13/01/18, 15/01/18, 20/01/18, 25/01/18 एवं 27/01/18 के संचालन कार्य किया है।

इस प्रकार माह जनवरी 2018 में -

$$\text{कुल 08 दिन} \times 4005 = 32040$$

कारण श्री माण से आपसे है कि माह जनवरी 2018 का मानदेय कुल 32040 (तीस हजार दो सौ) मुजतान अंगे ही छात्र की जाय।

Seen
Secretary DLSA
03/02/18

Paid & Cancelled
Secretary DLSA

विशेषाज्ञापक
राजगुहोजन
PLV
03/02/18

To,

The Secretary

DLSA, Deoghar

**Subject :- Regarding disbursement of monthly bill for
January 2018.**

Respected Sir,

Very humbly begs to state that I **Rajesh Lal** being
Remand lawyer of the court of **Smt A.K.Minj Judicial
Magistrate Deoghar** I'm submitting my January bill 2018.

Kindly be disbursed my monthly bill amount Rs. **5000/-**
for the month of January 2018.

Thanking you,

Yours faithfully

Rajesh Lal
(Rajesh Lal)

Remand Lawyer

Mob. No. 9431157422

Seen
Secretary DLSA
07/02/18

Paid & Cancelled
Secretary
DLSA